

about the areas in two territories mentioned.

(iii) In Manipur the number of houses destroyed is estimated to be 9,103 and in the Naga Hills, 2,778.

(b) No. Sir.

#### UNDER-TRIALS IN TRIPURA

**483. Shri Biren Dutt:** (a) Will the Minister of States be pleased to state the number of under-trials at present in different jails of Tripura?

(b) How many of them are under-trials since 1951?

(c) How many of them are under-trials since 1952?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) The following statement gives the number of under-trials in the various Jails of Tripura:—

Central Jail, Agartala	54
Dharmanagar Sub-Jail	12
Sonamura Sub-Jail	7
Belonia Sub-Jail	6
Kailasahar Sub-Jail	22
Udaipur Sub-Jail	6
Khowai Sub-Jail	3
Sabroom Sub-Jail	15
Kamalpur Sub-Jail	5

(b) In Kailasahar Sub-Jail there are 5 persons who are under-trials from 1951; there are no such under-trials in the other jails

(c) The following statement gives the number of persons who are under-trials since 1952:—

Central Jail, Agartala	27
Dharmanagar Sub-Jail	10
Sonamura Sub-Jail	3
Belonia Sub-Jail	4
Kailasahar Sub-Jail	20
Udaipur Sub-Jail	6
Khowai Sub-Jail	3
Sabroom Sub-Jail	4
Kamalpur Sub-Jail	2

#### I. A. S. AND I. P. S. EXAMINATION, 1952

**484. Shri Ganpati Ram:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of candidates who appeared in I.A.S. and I.P.S. Examination in 1952 and how many of them passed the Examination;

(b) the number of selected candidates; and

(c) the percentage of successful candidates to the total number of candidates appeared?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) The total number of candidates who appeared for the Indian Administrative Service and Indian Police Service at the 1952 Examination is 1,721 and 2,091 respectively. The examinations are competitive in nature and selections for appointment are made from among candidates who qualify at the Examination in the order of ranking up to the number of vacancies to be filled. The Indian Police Service Examination is still in progress. Even for the Indian Administrative Service the full list of candidates who have qualified is not yet available. The Commission have so far published only names of the first 53 candidates in order of merit; this number will be more than sufficient to fill this year's vacancies.

(b) Selections have not yet been made for the Indian Administrative Service. The number of vacancies available this year is not likely to exceed 33. The number of vacancies for the Indian Police Service is likely to be of the order of 40. Selections for which will be made after the examination is complete and the results announced.

(c) Does not arise.

#### TEMPORARY STENOGRAPHERS

**485. Shri Veeraswamy:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that discretion was given to various Ministries to recommend retention of certain stenographers who have failed in the Union Public Service Commission examination;

(b) if so, what was the nature of the test and how many chances were given to the temporary stenographers;

(c) whether any changes were subsequently made in the number of chances and nature of the test; and

(d) how many temporary stenographers appeared in the Union Public Service Commission test held in 1945-50 and how many of them were successful?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) The Tests were qualifying in nature. Three Tests were held by